



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./1238/2018	SAFURA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY	PP, ASSAM
2	Crl.Pet./1211/2019 WITH LCR 5(FIVE) FILES.	PORESH PACHUNG AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS B BORA MS M DAS MR. M BASUMATARY	PP, ASSAM
3	I.A.(Crl.)/223/2020 in Crl.Rev.P./12395/2019	SMTI SURYA DEVI Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
	WITH Crl.Rev.P./12395/2019 (Filing Number)	SURYA DEVI Versus THE STATE OF ASSAM AND ANR. (F)		
4	WP(C)/2612/2022	M/S RBR ENTERPRISE Versus THE STATE OF ASSAM AND 13 ORS.	MR. R K TALUKDAR MR. DITUL DAS MR B CHANDA	GA, ASSAM SC, PWD
5	WP(C)/3391/2022 CAVT. NO.05222/022,	SWAPAN NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S ROY (r-6) MR. M H LASKAR (r-6) M. HOSSAIN (r-6) FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 29/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MR. P K SARMA	18-07-2022	To	30-07-2022
4)	MR. J P SARMA	18-07-2022	To	30-07-2022
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/101/2019	ABDUL BAREK MOLLAH Versus SHEFALI RANI DAS	MR. N SHARMA MR N SARMA	MR H R A CHOUDHURY MR F U BARBHUIYA
2	RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL
3	RSA/104/2021	MD. BAHAR UDDIN LASKAR AND ANR. Versus MD. KARIM UDDIN LASKAR AND 2 ORS.	MR. J LASKAR	MR. D CHAKRABARTY (R-1)
4	I.A.(Civil)/442/2022 in RSA/82/2006	MD HABEJ ALI AND 7 ORS Versus MD ABDUL SATTAR AND ORS.	MR A C SARMAH MR G BHARADWAJ MS A HUSSAIN R BEGUM	MR A ALI MS. M KHATUN
	WITH RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND OORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH MC/3335/2013 in RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND ORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH MC/3336/2013 in RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND OORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH MC/3337/2013 in RSA/82/2006	AISHA KHATUN AND ORS Versus JAMELA KHATUN AND ORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	WITH I.A.(Civil)/443/2022 in RSA/82/2006	MD HABEJ ALI AND 7 ORS Versus D ABDUL SATTAR AND ORS.	MR G BHARADWAJ MS A HUSSAIN R BEGUM	

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2295/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION. N E REGIONAL OFFICE AND 5 ORS. D	MR. S CHAKRABORTY MR. S CHOUDHURY MR. K KALITA	SC, E S I
2	WP(C)/2537/2018	CHANA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MS I DAS	GA, ASSAM MR. S K DAS (R4, R8-R9) MR. A H ALAMGIR (R-7) MR R KARIM (R4, R8-R9)
3	WP(C)/7865/2018	KALIPADA BAROI AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MS. T ROY MS. M ROY	GA, ASSAM
4	Cont.Cas(C)/3/2021	SMTI. SRADHANJALI CHUTIA Versus PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	SC, ELEM. EDU MR. I ALAM (R-5) MR. T SK (R-5)

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